

R.O.C.No.83208A /2016/B2

CIVIL JUDGE
TRANSFER & POSTING

NOTIFICATION No. 188 / 2016

The Government in G.O.(Ms).No.954, Home (Courts.II) Department, dated 23.12.2015, have issued orders sanctioning the constitution of a Judicial Magistrate Court at Alangulam in Tirunelveli District in the cadre of Civil Judge.

Thiru T.Pitchairajan, Judicial Magistrate No.II, Tirunelveli, is transferred and posted as Judicial Magistrate, Alangulam, in the newly sanctioned Court.

HIGH COURT, MADRAS.
DATED:20.12.2016.

Sd/- R.SAKTHIVEL
REGISTRAR GENERAL

To

1. Thiru.T.Pitchairajan, Judicial Magistrate, No.II, Tirunelveli,
2. The Judicial Magistrate, No.II, Tirunelveli,
3. The Judicial Magistrate, No.III, Tirunelveli
4. The Principal District Judge, Tirunelveli
5. The Chief Judicial Magistrate, Tirunelveli
6. The Senior Accounts Officer (GAD-IV), O/o the Principal Accountant General (A & E), Chennai.18.
7. The Treasury Officer, Tirunelveli

R.O.C.No. 83208A /2016/B2

OFFICIAL MEMORANDUM

Sub: Courts and Judges – Civil Judges – Transfer and postings
Notification issued - Joining instructions - Issued.

Ref: High Court's Notification No. 188 / 2016, dated :20.12.2016

.....

Thiru.T.Pitchairajan, Judicial Magistrate, No.II, Tirunelveli, who has been transferred and posted in the High Court's Notification cited above, is required to hand over charge of his post to the Judicial Magistrate, No.III, Tirunelveli, and assume charge of the post of Judicial Magistrate, Alangalum, on 22.12.2016 F.N., (Thursday), without fail.

As the inauguration of the newly constituted Judicial Magistrate, Alangalum, is scheduled to be held on 22.12.2016 F.N, he is required to report to the Principal District Judge, Tirunelveli District on 21.12.2016 A.N., without fail.

The Judicial Magistrate, No.III, Tirunelveli, is required to hold full additional charge of the post of Judicial Magistrate, No.II, Tirunelveli, until further orders.

**HIGH COURT, MADRAS.
DATED :20.12.2016**

**Sd/- R.SAKTHIVEL
REGISTRAR GENERAL**

To

1. Thiru.T.Pitchairajan, Judicial Magistrate, No.II, Tirunelveli,
2. The Judicial Magistrate, No.II, Tirunelveli,
3. The Judicial Magistrate, No.III, Tirunelveli
4. The Principal District Judge, Tirunelveli
5. The Chief Judicial Magistrate, Tirunelveli
6. The Senior Accounts Officer (GAD-IV), O/o the Principal Accountant General (A & E), Chennai.18.
7. The Treasury Officer, Tirunelveli